

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH (COURT – II)

Item No. 245  
(IB)-452(ND)2017

IN THE MATTER OF:

Power2sme Pvt. Ltd.

...

Applicant/Petitioner

Versus

JV Strips Ltd. & Ors

...

Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Gaurav Sarkar, Adv. for Respondent, Mr. Gaurav Sarkar, Adv. for  
Respondent, Mr. Shashwat Anand, Adv. for Liquidator

ORDER

Renotify this case on 19.02.2021



(T.S. SINGH)  
COURT OFFICER